

बिना मंत्रालय में राज्य मंत्री (श्री सवाई सिंह सिसोदिया) : (क) सूचना एकत्र की जा रही है और सदन पटल पर रख दी जाएगी।

(ख) भारत से चांदी के तस्कर-निर्यात को रोकने के लिए, सीमाशुल्क विभाग के निवारक और गुप्त सूचना तंत्र को सुदृढ़ किया गया है।

सीमाशुल्क अधिनियम 1962 के अध्याय IV ख के उपबंधों को, जो चांदी के भण्डारण लाने-ले-जाने और उसकी बिक्री के संबंध में विनियामक उपबंध हैं, 27 मार्च, 1980 से भारत नेपाल और भारत पाकिस्तान सीमाओं के साथ-साथ 50 कि० मी० की पट्टी पर लागू किया गया था। ये उपबंध पश्चिमी समुद्र तटीय और तमिलनाडु और पाण्डिचेरी समुद्र तटीय 50 कि० मी० पट्टी पर पहले ही से लागू थे।

(ग) नवम्बर, 1980 से जनवरी, 1981 तक की अवधि में विभिन्न छापों और तलाशियों आदि में सीमाशुल्क अधिकारियों द्वारा पकड़ी गई चांदी की मात्रा नीचे दी गई है :—

माह	लगभग मात्रा कि० ग्रा० में)
नवम्बर, 1980	1095
दिसम्बर, 1980	2298
जनवरी, 1981	432

#### Target for Export of Engineering goods

2474. SHRIMATI MADHURI SINGH : Will the Minister of COMMERCE be pleased to state:

(a) The overall target for the export of engineering goods during 1980-81 and 1980-85; and

(b) arrangements for ensuring adequate and timely availability of raw-material for such exports; and

(c) steps to monitor the progress of dominant units in the realisation of export objectives ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN) : (a) The Government have agreed with the Engineering Export Promotion Council to fix a target of Rs. 900 crores for the Export of Engineering goods during 1980-81. The Council has proposed a target of Rs. 1150 crores for the year 1981-82. According to EEPCC's proposal, the exports of Engineering goods are planned to be stopped upto a level of Rs. 2450 crores by 1984-85.

(b) The Government have taken necessary measures to make available essential raw materials like steel, pig iron and coal to exporting units on a priority basis.

(c) Target for individual units, especially the top 200 units are proposed to be fixed by the Engineering Export Promotion Council and progress in regard to achievement of the target will be reviewed by them from time to time. The exporters will be given necessary assistance for meeting their export commitment in this regard.

#### Export of Rice

2475. SHRI V.S. VIJAYA-RAGHAVAN : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have decided to export rice to foreign countries ;

(b) whether some private parties have been given permission to export rice; and